

- 'Rajiv Awas Yojana' (RAY).
- The Interest Subsidy Scheme for Housing the Urban Poor (ISHUP).
- The scheme of Affordable Housing in Partnership.

Reforming the Labour Laws

1190. DR. E.M. SUDARSANA NATCHIAPPAN : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government has taken serious view of labour problem in Manesar Maruti Plant as classic issue of ethics and culture on "FDI and Labour Laws" for reforming the labour enactments to suit the present relationship of employer and employees; and

(b) if so, whether the Chennai, Hyderabad, Bangaluru and NOIDA softwear employees conditions will also be considered as part of Labour Law Reforms on war footing?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE) : (a) and (b) Review/update of labour laws is a continuous process in order to bring them in tune with the prevailing situation and emerging needs of the economy. The Ministry of Labour and Employment continues to have consultation with the social partners to obtain a consensus for enacting new laws or bringing about changes in the existing laws.

Funds allocated to Assam

1191. SHRIMATI NAZNIN FARUQUE : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the details of funds given to Assam by the Ministry and its various organizations during the last three years and the current year, up to now;

(b) the purpose for which these funds were given; and

(c) the steps being taken to increase these funds?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE) : (a) to (c) The Scheme-wise details of funds given to Assam, the purpose for which given and the steps being taken to increase these funds, during the last three years and the current year upto now under Plan and Non-Plan Schemes of Ministry of Labour and Employment are given in the Statement-I and II respectively.

Statement-I
Plan Schemes in Assam

(Rs. in lakh)

Name of the Scheme	2009-10 Funds given		2010-11 Funds given		2011-12 Funds given		2012-13 Funds given		Purpose for which these funds were given	Steps being taken to increase funds
	Fund Allocated	Fund Utilized	Fund Allocated	Fund Utilized	Fund Allocated	Fund Utilized	Fund Allocated			
1	2	3	4	5	6	7	8		9	10
1. Central Board for Workers Education	77.25	77.25	52.92	52.92	72.65	72.65	4.38 (upto July, 2012)		For conducting the Training Programmes in Unorganised sector including MGNREGA, GIA, Rural sector and North-East special Programmes as per target allotted to them.	-
2. National Child Labour Project	-	616.68	-	378.55	-	891.57	325.99 (upto 12th August, 2012)		For running of Project Societies and Special Schools for rehabilitation of Child Labour	A proposal for modification/ upgradation of NCLP Scheme with more budgetary support is under examination

1	2	3	4	5	6	7	8	9	10	
3.	Enhancing skill development infrastructure in North-East States and Sikkim.	823.28 (admissi-bility)	-	823.28	.	823.28	227.84	823.28	1. Introducing Three new Trades in Government ITIs Jorhat, Srikona, Majuli Guwahati, Nagaon and Silchar (Women). 2. Supplementing deficient infrastructure for three trades in Government ITI Lakhimpur.	Action has been initiated to modify the scheme by adding an additional component for establishment of new ITIs in all the North Eastern States including Sikkim.
4.	Skill Development Initiative (SDI) based on Modular Employable Skill	40.00	-	502.24	Not yet received from State Government	77.82	Not yet received from State Government	4717.00	The funds allocated has to be utilized for the purpose of reimbursement of training cost to the Vocational Training Provider (VTP) and assessment fee to the students who are trained by the registered VTP.	The amount of fund is allocated on the basis of the Annual Training Plan submitted by the State Government and population ratio.

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Written Answers to

[RAJYA SABHA]

Unstarred Questions

5.	Vocational Training Improvement Project under World Bank assistance	847.78*	514.31* (utilization is against cumulative released funds till the FY 2009-10)	310.69*	459.77* (utilization is against cumulative released funds till the FY 2010-11)	13.31*	-	-	For upgradation of 7 ITIs, which includes setting up of infrastructure for multi-skilling courses.	The amount of fund is allocated on the basis of Institute Development Plan (IDP) furnished by the State Government
6.	Upgradation of 1396 Government ITIs through PPP	1250.00	1250.00	-	-	250.00	250.00	-	The funds were released for upgrading Government ITIs in the State	Does not arise as the scheme has ended in 2011-12
7.	Rashtriya Swasthya Bima Yojana (RSBY)	-	76.70	-	743.09	-	1282.19	-	Central share premium released to State of Assam.	Not required as there is sufficient fund available to release central share of premium under RSBY.
8.	Strengthening of Adjudication Machinery and Holding of Lok Adalats.	29.01	15.54	40.00	17.64	59.00	22.28	59.00	The funds are allocated for running the office of CGIT-cum-Labour Court, Guwahati (Plan), set up under the provisions of Industrial Disputes Act, 1947 for adjudication of industrial disputes, arising in the Central Sphere.	The funds are allocated in accordance with the request received from the O/o CGIT-cum-LC, Guwahati.

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1	2	3	4	5	6	7	8	9	10
9. Construction of Office Building staff quarters and Skill Training Workshop (STWs) for Vocational Rehabilitation Centres for Handicapped.	-	-	-	-	28.00	28.00	395.00	Construction of Vocational Rehabilitation Centre building at Guwahati.	-
10. Coaching-Cum-Guidance Centre for SC/ST, Guwahati.	12.49	9.41	21.35	17.58	23.55	17.03	38.49	To enhance the employability of SC/ST job seekers through training.	The two components viz special coaching scheme and computer training schemes ('O' level one year computer training in software & hardware) have been launched for enhancing the Employability of SC/ST Job seekers.

*Including state share @ 10%.

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[RAJYA SABHA]

Unstarred Questions

Statement-II*Non-Plan Schemes in Assam**(Rs. in lakh)*

Name of the Scheme	2009-10 Funds given		2010-11 Funds given		2011-12 Funds given		2012-13 Funds given	Purpose for which these funds were given	Steps being taken to increase funds
	Fund Allocated	Fund Utilized	Fund Allocated	Fund Utilized	Fund Allocated	Fund Utilized	Fund Allocated		
1	2	3	4	5	6	7	8	9	10
1. Labour Welfare Organisation's Schemes in Kolkata region, which covers West Bengal, Assam, and other North Eastern States.	7428.50	6774.11	7085.59	6701.28	3897.82	3776.84	3570.46	For Administrative purpose, Health, Education, Recreation, Housing and Water Supply Schemes	Funds are allocated as per the provisions made for the Ministry of Labour & Employment by the Ministry of Finance.
2. Central Board for Workers Education	102.76	102.76	96.85	96.85	73.26	73.26	80.74 (upto July, 2012)	Pay and Allowances, Domestic Travel, Pensions for Pensioners of CBWE and other committed expenditure	Funds are allocated as per the provisions made for the Ministry of Labour & Employment by the Ministry of Finance.

1	2	3	4	5	6	7	8	9	10	
3.	Employees State Insurance (ESI) Scheme (Paid by ESIC)	2120.00	2070.00	2867.00	2680.00	3231.00	3392.00	3768.00	For administering the ESI Scheme and for providing Benefits to IPs like Sickness Benefit, Maternity Benefit, Disablement Benefit, Dependent Benefit and medical care as per the provisions of the ESI Act, 1948.	Budget allocated as per the number of employees covered under ESI Scheme and as per the estimated requirements
4.	Welfare Scheme of SC/ST and OBC: Coaching-cum-Guidance Centres (Guwahati) Assam.	21.50	12.68	15.55	15.50	18.35	17.75	19.20	To provide services to educate SC/ST job seekers registered with Employment Exchanges for enhancing their employability through coaching, counseling and related training programmes.	Funds are allocated as per the provisions made for the Ministry of Labour & Employment by the Ministry of Finance.

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Written Answers to

[RAIYA SABHA]

Unstarred Questions

5.	Vocational Rehabilitation Centres for Handicapped (VRCs) (Guwahati) Assam	79.40	92.13	79.99	89.55	81.17	106.32	85.34	Vocational Rehabilitation Centres are for handicapped persons providing services free of cost, working for evaluation, training and rehabilitation of the physically challenged persons.	Funds are allocated as per the provisions made for the Ministry of Labour & Employment by the Ministry of Finance.
6.	Employees' Provident Fund Organization Schemes	1781.22	1318.96	1729.08	1490.80	2038.00	1456.29	2281.42	The fund is allocated by EPFO to its offices in NER including Assam for implementing the Employees' Provident Fund and Misc. Provisions Act, 1952 and administering the Schemes.	The expenditure is for meeting the administrative expenses only.

Written Answers to

[22 AUGUST, 2012]

Unstarred Questions